


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

With profound sorrow and grief this is to inform that Smt. Paramjit Kaur, revered grandmother of Sh. Harjyot Singh Bhalla, Ld. Additional Secretary (Law, Justice & LA), Government of NCT of Delhi, had left for her heavenly abode on 06.12.2018.

'Antim Ardass' shall take place on 15.12.2018 (Saturday) from 12 noon to 01:30 p.m. at Gurudwara Sri Guru Singh Sabha, J-Block, Rajouri Garden, Nehru Market, New Delhi.

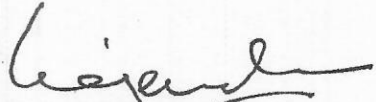
  
(GAJENDER SINGH NAGAR)  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

No. 2827/78215-78325 /ACJ(Central)/2018

Dated, Delhi the **14 DEC 2018**

Copy forwarded for necessary information and necessary action to ;

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini/Saket /KKD Courts, Delhi/New Delhi
11. The Website Committee, Tis Hazari Courts, Delhi.

  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
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